

of which have been supplied to the Parliament Library. The Press Note indicates the details of minimum licensed capacity per annum in respect of 65 articles and also the steps being taken to implement the scheme on the basis of a fast track approach for quick disposal of such applications.

Completion of gas-based power projects

611. SHRI ANAND SINGH :
SHRI CHINTAMANI JENA :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the implementation of three gas-based power projects has been or is likely to be delayed owing to delay in appointing consultants;

(b) if so, steps so far taken for the implementation of the projects;

(c) the details of the schedule laid down for implementation; and

(d) the steps being taken to complete the projects as per schedule ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) to (d). The first units of the three gas based power projects are scheduled for commissioning 24 months after the date of placement of order for the main plant and equipment. The remaining units will be commissioned thereafter at intervals of two months each. The first units of the steam turbines are scheduled for commissioning 36 months after placement of the order and the subsequent units will be commissioned thereafter at intervals of four months each. World Bank assistance for the projects has been tied-up and action has also been initiated to invite International Competitive Bids for the supply of plant and equipment and for appointment of consultants. The projects are expected to be implemented as per schedule and there are no delays.

Functioning of Lok Adalats

612. SHRI ANAND SINGH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Lok Adalats have proved to be a popular means of settling disputes out of court; and

(b) if so, the types of cases that are placed before Lok Adalats and the percentage of pending cases before various courts which have so far been settled through Lok Adalats in each State/Union Territory ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : According to the information furnished by the Committee for Implementing Legal Aid Schemes :

(a) Yes Sir. Lok Adalats have become very popular for settling disputes out of courts.

(b) All types of cases, namely, civil, matrimonial, revenue, motor vehicles, insurance, labour and disputes of miscellaneous nature are placed before the Lok Adalats for disposal. Further details regarding the percentage of pending cases before various courts etc are not readily available.

Availability of Maruti Cars/Vans to Medicos

613. SHRI ANAND SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any scheme for out-of-turn release on sale of Maruti Cars and Maruti Vans to medical practitioners for whom such vehicles are professionally necessary to help them discharge their social obligation to serve the suffering humanity more efficiently; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K. K. TEWARY) : (a)